

former Inspector General of Police, Andhra Pradesh, Shri Nambiar, has since been completed; and

(b) if so, the findings thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :

(a) Yes, Sir.

(b) The enquiry related to the former I.G. Police and certain other officials of Andhra Pradesh. The report of the C.B.I. is under consideration of the Government of Andhra Pradesh who are primarily concerned with the matter and who are the competent authority under the rules to initiate appropriate action. It may prejudice consideration of the matter if the contents of the report are divulged at this stage.

**Admission in Delhi University of Students Getting less than 40 Per Cent Marks in Higher Secondary Examination**

3751. SHRI MANIBHAI J. PATEL : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether a decision has been taken by the Delhi University that the students securing less than 40 per cent marks in the Higher Secondary Examination should not be admitted to the University courses; and

(b) If so, the alternative proposals considered by Government for all those students who would get less than 40 per cent marks?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (Dr. V.K.R.V. RAO): (a) and (b). The University has decided that the minimum eligibility condition will be that a candidate should have secured in the Higher Secondary Examination not less than 40% marks for admission to Pass courses in Arts and Commerce and not less than 45% marks for admission to Pass courses in Science.

There are other avenues open to candidates who are unable to get admission such

as Correspondence Courses of the Delhi University and the courses at the Industrial Training Institutes.

**Magisterial Enquiry into the Murder of Shri Baldev Singh**

3752. SHRI SHRI GOPAL SABOO :  
SHRI RAM GOPAL SHALWALE :  
SHRI T.P. SHAH :  
SHRI JAGANNATH :  
RAO JOSHI :  
SHRI HUKUM CHAND KACHWAI :  
SHRI BHARAT SINNH CHAUHAN :  
SHRI BANSH NARAIN SINGH :  
SHRI VALMIKI CHAUDHARY :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 940 on 27th February, 1970 regarding murder of Shri Baldev Singh and state :

(a) whether the investigations in respect of the said Magisterial inquiry were conducted through the police who had been instrumental in hushing up the matter in the past and, if so, the reasons therefor and if not, through which agency such investigations were conducted;

(b) whether Government have obtained the post mortem report and the findings of the inquiry and are satisfied that the nature of the injuries on the body were caused by the deceased having been caught in the belting of the shaft of the machine; and

(b) whether the post mortem report shows that the body of the deceased had been torn off our pulped as is usual in such accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir. The Magisterial enquiry was conducted by Sub-Divisional Magistrate, Dehra.

(b) and (c). The Government of Himachal Pradesh had received the post mortem report earlier and also the findings of the Magisterial enquiry now and had

informed Government of India that it was *prima-facia* established in the enquiry that the death of Shri Baldev Singh took place in the Mill of Shri Milkhi Ram after being caught in the belting of the shaft of the machine on account of injuries suffered by hitting against the head substance of the staff and electric shock. H. P. Government inform that the post-mortem report does not run counter to the findings of the enquiry officer.

**Expenditure on Excavations at Purana Qila, New Delhi**

3753. SHRI H.N. MUKERJEE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state the expenditure incurred so far on the excavations at the Purana Qila in New Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARS'HAN) : Rs. 45,534.98 upto 28.2.70.

**Use of Terminal building at Calcutta by Foreign Airlines**

3754. SHRI JYOTIRMOY BASU ; SHRI MOHAMMAD ISMAIL :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that a number of foreign airlines are not using the newly built terminal building constructed at the Dum Dum International Airport at a cost of about rupees two crores;

(b) if so, the reasons therefor; and

(c) the steps taken by Government in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). According to the programme of the Civil Aviation Department, the foreign airlines are to start functioning from the new International Terminal at Calcutta Airport from the 1st April, 1970. In the meanwhile, the airlines are equipping and furnishing the accommodation allotted to them in the building.

**Alleged Setting Fire to a Jhuggi by Police Near Safdarjung Railway Station New Delhi**

3755. SHRI SURAJ BHAN : SHRI GEORGE FERNANDES:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Jhuggi No. 9 near the Safdarjung Railway Station, New Delhi belonging to a sweeper was set on fire as a result of which his wife got serious burn injuries, gave birth to a dead child in a hospital and ultimately succumbed to the injuries during the second week of February, 1970;

(b) whether it is also a fact that the said sweeper has alleged that the Jhuggi in question had been set on fire by the police people;

(c) whether it is further a fact that the sweeper had taken the dead bodies of his wife and child to the Prime Minister's residence and had also submitted various representations to different authorities for seeking justice;

(d) what is the total assessed loss besides the said two deaths suffered by the said sweeper;

(e) whether Government have made any enquiries into the matter and, if so, the name and designation of the person who conducted the enquiry and his findings; and

(f) whether Government propose to institute a judicial enquiry to probe into this barbarous act, and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Yes, Sir.

(d) Rs. 200/- approximately.

(e) Initial enquiries were conducted by Shri H C Jatav, S.P. South district. Shri A.C. Kher, S D M /Hauz Khas also visited the spot and made informal enquiries. According to the Officer heading the